

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 257 of 2015**

**Dated: 7<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Jaiprakash Power Ventures Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission &  
Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Anand K. Srivastava  
Ms. Molshree Bhatnagar  
Mr. Shantanu Singh  
Mrs. Shikha Pandey

Counsel for the Respondent(s) : Ms. Mandakini Ghosh  
Ms. Ritika Singhal for R.1

Mr. Nitin Gaur  
Ms. Anuradha Mishra for R.2 to R.4

**ORDER**

Relist this matter for hearing on **07.02.2018**, as agreed by learned senior counsel appearing the Appellant and learned counsel appearing for the Respondents.

**(S.D. Dubey)  
Technical Member**

**(Justice N.K. Patil)  
Judicial Member**